

**THE HIGH COURT OF MEGHALAYA:
SHILLONG**

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/414 Dated Shillong, the 21st September, 2022

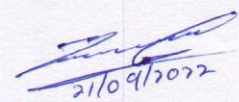
It is hereby notified to all concerned that the FULL BENCH of this Court and the DIVISION BENCH II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will not sit on **22nd and 23rd September, 2022** and all cases listed before the said FULL BENCH and DIVISION BENCH on the above dates shall stand adjourned and will appear on **26th and 27th September, 2022** respectively, except for urgent matters, which, if any, may be mentioned before the DIVISION BENCH comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh, which will sit in Court Room No.2 at 10.30 A.M on **22nd and 23rd September, 2022**.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/414-A Dated Shillong, the 21st September, 2022
Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
7. The Asst. Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
9. ✓ The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get the same uploaded in the Official Website.
10. All Court Masters concerned for information and necessary action.
11. Notice Board.
12. Office File.


21/09/2022
JOINT REGISTRAR (LISTING)

1314
21/9/22.